

**Nomination List for  
Orientation Course on the Mental Healthcare Act, 2017 & Related Issues for  
CMMs/ACMMs/MMs (including all i.e. General/Mahila Court/NI Act/Reliever)  
(1/4th of Total Strength), Public Prosecutors of these Courts, Mental Health  
Professionals in the NCT of Delhi & Officials of Delhi Police  
on  
27<sup>th</sup> July, 2024**

Sl. No.	Name of Officer	Present Posting	No	District	Place of Posting
1	Ms. Rajani Ranga	CMM		North-West	Rohini
2	Ms. Deepti Devesh	CMM		South-East	Saket
3	Ms. Preeti Agarwala	CMM		East	KKD
4	Ms. Rajat Goyal	CMM		South-West	Dwarka
5	Mr. Abhishek Kumar	ACMM	1	New Delhi	PHC
6	Ms. Prigya Gupta	ACMM		North-East	KKD
7	Ms. T. Priyadarshini	ACMM		South	Saket
8	Ms. Kratika Chaturvedi	MM	4	South-West	Dwarka
9	Ms. Isha Singh	MM	3	New Delhi	PHC
10	Ms. Chhaya Tyagi	MM	5	East	KKD
11	Ms. Nidhi Bala	MM (Mahila Court)	3	Shahdara	KKD
12	Ms. Preeti Rajoria	MM (Mahila Court)	2	North-West	Rohini
13	Mr. P. Bhargav Rao	MM	3	West	THC
14	Mr. Ashish Kumar Meena	MM	1	South	Saket
15	Mr. Nidhish Kumar Meena	MM	10	South-West	Dwarka
16	Mr. Abhitesh Kumar	MM (NI Act)	1	South-East	Saket
17	Mr. Aridaman Singh Cheema	MM	5	South-East	Saket
18	Mr. Manuj Kaushal	MM	4	Central	THC
19	Ms. Akanksha Garg	MM (Mahila Court)	2	New Delhi	PHC
20	Mr. Animesh Kumar	MM	8	South-West	Dwarka
21	Mr. Kartik Taparia	MM	3	South-East	Saket
22	Ms. Vaishali Singh	MM (Mahila Court)	5	South-West	Dwarka
23	Ms. Shruti Sharma-I	MM (Mahila Court)	1	Shahdara	KKD
24	Mr. Sukhjeet Singh	MM	3	North-East	KKD
25	Ms. Aneeza Bishnoi	MM (Mahila Court)	5	West	THC
26	Ms. Deeksha Rao	MM (NI Act) Digital Court	5	South-West	Dwarka
27	Mr. Anurag Chhabra	MM (NI Act)	3	New Delhi	PHC
28	Mr. Rishabh Kapoor	MM	5	North-West	Rohini
29	Ms. Anam Rais Khan	MM (Mahila Court)	1	South-East	Saket
30	Mr. Sunil Khatri	MM (Virtual Traffic Court)	2	Central	THC
31	Mr. Saurabh Goyal	MM	5	North	Rohini
32	Ms. Karuna	MM (Mahila Court)	2	West	THC
33	Mr. Navdeep Gupta	MM	6	North-West	Rohini
34	Ms. Kritika Jain	MM (Mahila Court)	4	South-West	Dwarka
35	Ms. Reetika Jain	MM (Mahila Court)	3	Central	THC
36	Ms. Isra Zaidi	MM (Mahila Court)	2	Shahdara	KKD

Sl. No.	Name of Officer	Present Posting	No	District	Place of Posting
37	Mr. Chatinder Singh	MM	7	Central	THC
38	Ms. Sanghmitra	MM	1	Shahdara	KKD
39	Ms. Neha Kheria	MM (Mahila Court)	1	Central	THC
40	Ms. Yashdeep Chahal	MM	1	New Delhi	PHC
41	Ms. Rashi Raheja	MM (Mahila Court)	2	South	Saket
42	Ms. Swati Malik	MM	3	East	KKD
43	Mr. Vaibhav Pratap Singh	MM (NI Act) Digital Court	2	West	THC
44	Ms. Vinerjeet Kaur	MM (NI Act)	3	South-West	Dwarka
45	Ms. Meena Chauhan	MM (NI Act) Digital Court	3	Central	THC
46	Mr. Varun Chandra	MM (NI Act)	4	South	Saket
47	Mr. Komal	MM (NI Act)	8	South	Saket
48	Ms. Radha Kulshreshtha	MM (NI Act) Digital Court	7	South-West	Dwarka
49	Ms. Lydia Francisca Kerketta	MM (NI Act) Digital Court	3	South-West	Dwarka

176

2248

Dr. Aditi Choudhary

D.H.J.S

Director (Academics)  
Chairperson (Officiating)



DELHI JUDICIAL ACADEMY

(High Court of Delhi)

Sector-14, Dwarka, New Delhi-110078

011-20892191, 011-28036502 (O)

Email: dja@nic.in

No. DJA/Trg./MS-07/Mental Health/1831/2024/3065

31<sup>st</sup> May, 2024

To,

1. The Ld. Principal District & Sessions Judge (HQs), Central, THC
2. The Ld. Principal District & Sessions Judge, New Delhi, PHC
3. The Ld. Principal District & Sessions Judge, South-West, Dwarka
4. The Ld. Principal District & Sessions Judge, West, THC
5. The Ld. Principal District & Sessions Judge, East, KKD
6. The Ld. Principal District & Sessions Judge, South, Saket
7. The Ld. Principal District & Sessions Judge, Shahdara, KKD
8. The Ld. Principal District & Sessions Judge, North-West, Rohini
9. The Ld. Principal District & Sessions Judge, North, Rohini
10. The Ld. Principal District & Sessions Judge, South-East, Saket
11. The Ld. Principal District & Sessions Judge, North-East, KKD

Sub: Orientation Course on the Mental Healthcare Act, 2017 & Related Issues for CMMs/ACMMs/MMs, Public Prosecutors, Mental Health Professionals & Officials of Delhi Police on 27<sup>th</sup> July, 2024.

Respected Madam/Sir,

As per the approved Training Calendar 2024, the Delhi Judicial Academy shall be conducting the 'Orientation Course on the Mental Healthcare Act, 2017 & Related Issues' for CMMs/ACMMs/MMs (including all i.e. General/Mahila Court/NI Act/Reliever) (1/4<sup>th</sup> of total strength), Public Prosecutors of these Courts, Mental Health Professionals in the NCT of Delhi & Officials of Delhi Police on 27<sup>th</sup> July, 2024 at Delhi Judicial Academy.

The nomination list of Judicial Officers for the aforesaid programme is enclosed as Annexure 'A'.

It is requested that nominated Judicial Officers posted in your district may kindly be communicated about their nomination in the aforesaid programme through your good office.

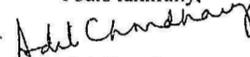
In case an Officer requires exemption from attending the programme, he/she may move their application in advance through the concerned Ld. Principal District & Sessions Judge. If the exemption is required on urgent basis, intimation to that effect may be sent to the Academy through e-mail, followed by a formal application duly forwarded by the concerned Ld. Principal District & Sessions Judge. In case the nominated officer is transferred, the successor Judge shall stand nominated for the programme automatically.

The nominated Judicial Officers may kindly be advised not to list any judicial work on 27<sup>th</sup> July, 2024, so that litigants and lawyers are not inconvenienced.

With regards,

Encl.: As above

Yours faithfully,

  
(Dr. Aditi Choudhary)

**OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (HEADQUARTERS)**

No. 37082-37094 TIS HAZARI COURT: DELHI

Dated, Delhi the 01 JUN 2024

Copy of letter no. DJA/Trg./MS-07/Mental Health/1831/2024/3065, dated 31.05.2024 received from the Delhi Judicial Academy, Dwarka, New Delhi, forwarded for information and necessary action to :-

- 1) The Concerned Judicial Officers of Central District, Tis Hazari Court, Delhi (as per list attached with the letter as Annexure 'A').
- 2) The PS to Ld. Principal District & Sessions Judge (HQs), Delhi.
- 3) The Branch In-charge, Facilitation Centre, Tis Hazari Court, Delhi.
- 4) The Website Committee, English/Hindi, Tis Hazari Court, Delhi.
- 5) The LAYERS for uploading the same.
- 6) The Branch In-charge, Pool Car Section, Tis Hazari Courts, Delhi.

  
(Shefali Barnala Tandon)

Link Officer In-charge Judicial Branch, Central  
For Principal District & Sessions Judge (HQs)  
Tis Hazari Court, Delhi.